

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 87 of 2012 &  
I.A. 176 of 2012**

**Dated : 10<sup>th</sup> July, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Uttar Pradesh Power Corporation Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Anr. .... Respondent (s)**

**Counsel for the Appellant (s): Mr. Pradeep Misra  
Mr. Suraj Singh**

**Counsel for the Respondent(s): Mr. S. Vallinayagam for R.43  
Mr. Saurabh Mishra for R.16, 17,  
18 & 19  
Mr. R.B. Sharma for R.5, 8 & 28  
Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo for Powergrid**

**ORDER**

At the request of the learned counsel for the parties, Post the matter on

**21.08.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/vt*